

### राष्ट्रीय न्यूनतम मजदूरी नीति

1062. श्री राम प्यार पंनिका: क्या श्रम मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार ने राष्ट्रीय न्यूनतम मजदूरी नीति को स्वीकृति दी है;

(ख) यदि हां, तो इसकी मुख्य बातें क्या हैं और क्या सरकार का विचार इस देश के सभी भागों में लागू करने का है; और

(ग) यदि हां, तो इसको कब तक क्रियान्वित किया जाएगा और यदि नहीं, तो इसके क्या कारण हैं ?

श्रम मंत्रालय में मंत्री (श्री भागवत भा बाबाद) (क) से (ग). सरकार ने अभी तक राष्ट्रीय न्यूनतम मजदूरी नीति को अन्तिम रूप नहीं दिया है। तथापि, 25 मई, 1982 को आयोजित न्यूनतम मजदूरी (केन्द्रीय) सलाहकार बोर्ड का बैठक में, न्यूनतम मजदूरी अधिनियम, 1946 की अनुसूची के अन्तर्गत न आने वाले रोजगारों में श्रमिकों की न्यूनतम आवश्यकताओं पर आधारित राष्ट्रीय न्यूनतम मजदूरी की परिकल्पना का पूर्ण समर्थन किया था। इस परिकल्पना को ठोस रूपा देने के प्रश्न पर अभी निर्णय दिया जाना है।

#### Facilities for import of picture tubes etc. for manufacturing of colour T.V. sets

1063. SHRI MOHANLAL PATEL:  
SHRI DIGAMBAR SINGH:

Will the PRIME MINISTER be pleased to state:

(a) what are the facilities provided in regard to import of picture tubes and other components to manufacturing units in the country;

(b) the approximate value of components to be imported and from which countries and the foreign exchange allocation set apart for this venture; and

(c) what is the estimated demand of colour TV sets for Asiad?

THE DEPUTY MINISTER IN THE DEPARTMENTS OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) and (b). To cater to the urgent requirements of ASIAD only, the Government have decided to allow import of components for colour TV sets for assembly by established manufacturers of Black and White TV sets. The provisions of the policy for the ASIAD requirements are set out in a communication sent to all TV set manufacturers, a copy of which is enclosed. [Placed in Library, See No. LT-4245/82.]

(c) According to the assessment of the Ministry of Information and Broadcasting, the demand for colour TV sets for ASIAD would be around 1 lakh sets.

#### Small Scale Industries

1064. SHRI MOHANLAL PATEL: Will the Minister of INDUSTRY be pleased to state:

(a) the number of small scale units functioning in India as in 1971-72 and 1981-82, State-wise;

(b) what is the average growth in small scale industries;

(c) the number of districts in each State which are industrially backward; and

(d) the steps being taken for setting up small scale units in the districts and what facilities are being provided?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) The number of small units registered were as follows:—

as on 30-11-73 = 1,59,321

as on 31-12-81 = 5,22,662

State wise details are given in the statement-I enclosed.

(b) The average annual growth in the number of units during the period 30th November, 1973 to 31st December, 1981 was about 28 per cent.

(c) 247 districts in the country have been identified by the Central Government as industrially backward. State-wise break-up is given in Statement-II enclosed.

(d) The following incentives and facilities are being provided for setting up of small scale units in these districts:

(i) Concessional finance from financial institutions.

(ii) 15 per cent capital subsidy on fixed investment in 101 specially backward districts which has been raised to 20 per cent for the units for North Eastern Region.

(iii) Special facilities for import of raw material, components and parts.

(iv) Supply of machines on hire chase basis on liberalised terms from NSIC.

(v) Subsidy on technical consultancy services.

(vi) A deduction of 20 per cent from profits while computing their total income for income-tax purposes.

(vii) Relaxation in setting up industries for items which are not to be encouraged in other parts of the country.

(viii) Availability of comprehensive range of extension services and support.

(ix) 50 per cent subsidy on transport cost of raw materials and finished products in certain remote and hilly areas etc.

#### Statement-I

*Number of registered Small Scale Units.*

S.No.	Name of State/Union Territory	No. of SIDO Units	
		As on 30-11-73	As on 31-12-81
1	2	3	
1	Andhra Pradesh . . . . .	8,999	25,047
2	Assam . . . . .	1,739	4,152
3	Bihar . . . . .	6,368	25,046
4	Gujarat . . . . .	11,599	31,676
5	Haryana . . . . .	5,361	23,492
6	Himachal Pradesh . . . . .	1,729	6,087
7	Jammu & Kashmir . . . . .	1,332	7,824
8	Karnataka . . . . .	7,062	20,174
9	Kerala . . . . .	6,903	19,418
10	Madhya Pradesh . . . . .	8,727	39,723
11	Maharashtra . . . . .	17,338	37,250
12	Manipur . . . . .	518	3,422
13	Meghalaya . . . . .	179	393
14	Nagland . . . . .	46	366
15	Orissa . . . . .	2,163	9,586

1	2	3
16 Punjab . . . . .	14,827	40,735
17 Rajasthan . . . . .	8,055	30,359
18 Tamil Nadu . . . . .	18,547	36,666
19 Tripura . . . . .	275	1,188
20 Uttar Pradesh . . . . .	13,939	38,853
21 West Bengal . . . . .	16,904	1,04,099*
22 Sikkim . . . . .	..	36
23 Andaman & Nicobar . . . . .	..	137
24 Arunachal Pradesh . . . . .	12	189
25 Chandigarh . . . . .	349	1,090
26 Dadra & Nagar Haveli . . . . .	36	132
27 Delhi . . . . .	5,327	12,107
28 Goa, Daman & Diu . . . . .	641	1,666
29 Laccadive's Minicoy & Minidive Islands . . . . .	..	..
30 Mizoram . . . . .	84	599
31 Pondicherry . . . . .	362	1,150
Total . . . . .	1,59,321	5,22,662

\*As on 31-3-81

### Statement—II

List of Industrially Backward Districts Selected to qualify for concessional finance from the financial institutions

Name of the State	No. of Districts	Name of the Districts
1	2	3
Andhra Pradesh . . . . .	14	1. Anantpur 2. Chittoor 3. Cuddapah 4. Karim-Nagar 5. Khammam 6. Kurnool 7. Mehbubnagar 8. Medak 9. Nalgonda 10. Nellore 11. Nizamabad 12. Ongilla (Prakasam) 13. Srikakulam 14. Warangal
Assam . . . . .	7	1. Cachar 2. Golapur 3. Kamrup 4. Mikir Hills 5. North Cachar Hills 6. Nowgong 7. Lakhimpur

1	2	3
<i>Bihar</i> . . . . .	16	<ol style="list-style-type: none"> <li>1. Bhagalpur</li> <li>2. Champaran*</li> <li>3. Darbhanga*</li> <li>4. Muzaffarpur*</li> <li>5. Palamau</li> <li>6. Purnea*</li> <li>7. Saharsa</li> <li>8. Santhal Parganas</li> <li>9. Saran</li> <li>10. Nalanda</li> <li>11. Aurangabad</li> <li>12. Nawadah</li> <li>13. Gaya</li> <li>14. Bhojpur</li> <li>15. Begusarai</li> <li>16. Monghyr</li> </ol>
<i>Gujarat</i> . . . . .	10	<ol style="list-style-type: none"> <li>1. Amreli</li> <li>2. Banaskantha</li> <li>3. Bhavnagar</li> <li>4. Broach</li> <li>5. Junagarh</li> <li>6. Kutch</li> <li>7. Mehsana</li> <li>8. Panohmahals</li> <li>9. Sabarkantha</li> <li>10. Surendernagar</li> </ol>
<i>Haryana</i> . . . . .	4	<ol style="list-style-type: none"> <li>1. Bhiwani</li> <li>2. Hissar**</li> <li>3. Jind</li> <li>4. Mohindergarh**</li> </ol>
<i>Himachal Pradesh</i> . . . . .	7	<ol style="list-style-type: none"> <li>1. Chamba</li> <li>2. Kangra*</li> <li>3. Kinnaur</li> <li>4. Kulu</li> <li>5. Lahaul &amp; Spiti</li> <li>6. Solan</li> <li>7. Sirmur</li> <li>8. Una</li> </ol>
<i>Jammu &amp; Kashmir</i> . . . . .	10	<ol style="list-style-type: none"> <li>1. Anantnag</li> <li>2. Baramula</li> <li>3. Doda</li> <li>4. Jammu</li> <li>5. Kathua</li> <li>6. Ladakh</li> <li>7. Poonch</li> <li>8. Rajori</li> <li>9. Srinagar</li> <li>10. Udhampur</li> </ol>
<i>Kerala</i> . . . . .	5	<ol style="list-style-type: none"> <li>1. Aleppey</li> <li>2. Cannanore</li> <li>3. Malapuram</li> <li>4. Trichur</li> <li>5. Trivandrum</li> </ol>
<i>Karnataka</i> . . . . .	11	<ol style="list-style-type: none"> <li>1. Belgaum</li> <li>2. Bidar</li> <li>3. Bijapur</li> <li>4. Dharwar</li> <li>5. Gulbarga</li> <li>6. Hassan</li> <li>7. Mysore</li> <li>8. North Kauara</li> <li>9. Raichur</li> <li>10. South Kanara</li> <li>11. Tumkur</li> </ol>
<i>Madhya Pradesh</i> . . . . .	36	<ol style="list-style-type: none"> <li>1. Balaghat</li> <li>2. Bastar</li> <li>3. Betul</li> <li>4. Bilaspur</li> <li>5. Bhind</li> <li>6. Chhatarpur</li> <li>7. Chindwara</li> <li>8. Damon</li> <li>9. Datia</li> <li>10. Dhar</li> <li>11. Dewas</li> <li>12. Guna</li> <li>13. Hoshangabad</li> <li>14. Jhabua</li> <li>15. Khargone</li> <li>16. Mandla</li> <li>17. Mandasaur</li> <li>18. Morena</li> <li>19. Narsimhapur</li> <li>20. Panna</li> <li>21. Paigarh</li> <li>22. Raipur</li> <li>23. Rajnandgaon</li> <li>24. Rajgarh</li> <li>25. Raisen</li> <li>26. Ratlam</li> <li>27. Rewa</li> <li>28. Sagar</li> <li>29. Seoni</li> <li>30. Shajapur</li> <li>31. Shivpuri</li> <li>32. Sidhi</li> <li>33. Surguja</li> <li>34. Tikamgarh</li> <li>35. Vidisha</li> <li>36. Sehore</li> </ol>

1	2	3
Maharashtra	13	1. Aurangabad 2. Bhandara 3. Bhir 4. Buldhana 5. Chanderpur 6. Colaba 7. Dhulia 8. Jalgaon 9. Nanded 10. Osmanabad 11. Parbhani 12. Ratnagiri 13. Yeotmal
Manipur	5	All the 5 districts.
Meghalaya	3	Garo Hills and United Khasi and Jaintia Hills*.
Nagaland	3	1. Kohima 2. Mokochechung 3. Tensang
Orissa	8	1. Balasore 2. Bolangir 3. Dhenkanal 4. Kalahandi 5. Keonjhar 6. Koraput 7. Mavurbhanj 8. Phulbani
Punjab	5	1. Bhatinda* 2. Gurdaspur 3. Hoshiarpur 4. Ferozepur** 5. Sangrur
Rajasthan	16	1. Alwar 2. Banswara 3. Barmer 4. Bhilwara 5. Churu 6. Dungarpur 7. Jaisalmer 8. Jalore 9. Jhunjhunu 10. Jhalawar 11. Jodhpur 12. Nagaur 13. Sikar 14. Sirohi 15. Tonk 16. Udaipur
Sikkim	4	1. Gangtok 2. Mangan 3. Gyalshing 4. Namchi
Tamilnadu	9	1. Dharmapuri 2. Kanyakumari 3. Maduri 4. North Arcot 5. Ramanathapuram 6. South Arcot 7. Thanjavur 8. Tiruchirapalli 9. Pudukkottai
Tripura	3	All the 3 districts
Uttar Pradesh	38	1. Almora 2. Azamgarh 3. Badaun 4. Bahraich 5. Ballia 6. Banda 7. Barabanki 8. Basti 9. Bulandshahr* 10. Chamoli 11. Deoria 12. Etah 13. Etawah 14. Faizabad 15. Farrukhabad 16. Fatchpur 17. Gahwal 18. Ghazipur 19. Gonda* 20. Uttar Kashi 21. Hamirpur 22. Hardoi 23. Jalaun 24. Jaunpur 25. Jhansi* 26. Mainpuri 27. Mathura 28. Moradabad 29. Pilibhit 30. Pithoragarh 31. Pratapgarh 32. Rai Bareli 33. Rampur 34. Shahjahanpur 35. Sitapur 36. Sultanpur 37. Tehri Garhwal 38. Unnao
		& Dadri Tehsil of Ghaziabad District.
West Bengal	13	1. Bankura 2. Birbhum 3. Burdwan 4. Cooch Behar 5. Darjeeling 6. Hoogly 7. Jalpaiguri 8. Malda 9. Midnapur 10. Murshidabad 11. Nadia 12. Purulia 13. West Dinajpur

1	2	3
Andaman & Nicobar .	1	Entire area
Arunachal Pradesh . . .	1	Entire Area
Dadra & Nagar Haveli .	1	Entire Area
Goa, Daman & Diu .	1	Entire Area
Lakshdweep . . . . .	1	Entire Area
Mizoram . . . . .	1	Entire Area
Pondicherry . . . . .	1	Entire Area*

\* District as it existed prior to its recent reorganisation.

\*\* District as reorganised recently.

#### Increase in Dowry Deaths in Delhi

1065. SHRI DIGAMBAR SINGH;  
SHRI MADHAVRAO SCIN-  
DIA:  
SHRI MOOL CHAND DAGA:  
SHRI NAWAL KISHORE  
SHARMA:  
SHRIMATI GEETA MUKHER-  
JEE:  
SHRI JAGPAL SINGH:  
PROF. P. J. KURIEN:  
SHRI ASHFAQ HUSAIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has lately been a rise in the dowry deaths in the capital; if so, the number of such cases during the last six months and action taken in the matter;

(b) whether in some cases, the police act in collusion with the inlaws of the helpless girls who are the victims; and

(c) the steps Government propose to take to prevent this state of affairs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMEN- AFFAIRS (SHRI P. VENKATASUB- BAIHAH): (a) The comparative figures for the first 6 months of the current year and corresponding period of the

last 2 years, as indicated below, shows that there has been increase in the number of dowry death cases reported to the Delhi Police:—

Period	No. of dowry death
1.1.82 to 30.6.82	19
1.1.81 to 30.6.81	11
1.1.80 to 30.6.80	9

Investigation in all the case of 1982 is in hand.

(b) and (c) It is denied that the Police act in collusion with the accused. Any complaints in this regard can be brought to the notice of the higher police authorities or of the Delhi Administration for appropriate remedial action.

#### Disintegration of State Services from All India Services by J&K

1066. SHRI K. LAKKAPPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of Jammu and Kashmir has decided to start the process of disintegration of the State Services from All India Services; and

(b) the reaction of Government in the matter?